

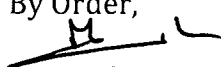
F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2025

ORDER NO. 136 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi** from **04.08.2025** to **29.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Hon'ble Mr. Justice Dilip Gupta, President and	Customs and Excise Division Bench
04.08.2025	Ms. Hemambika R. Priya, Hon'ble Member (Technical)	matters
to	Ms. Binu Tamta, Hon'ble Member (Judicial) and	Service Tax Division Bench matters
29.08.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	
	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.07.2025

ORDER NO. 137 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi on 14.08.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.08.2025 at 2:30 p.m.	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs Appeal No. 51965 of 2022 M/s. Y. C. Electric Vehicle vs. Principal Commissioner of Customs (Import)

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,

(Mukesh Gupta)

Deputy Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

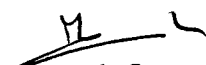
Dated: 22.07.2025

ORDER NO. 138 of 2025

Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for
CESTAT, New Delhi on **23.07.2025** and **24.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 23.07.2025 and 24.07.2025	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Chamber work.

By Order


(Mukesh Gupta)
Deputy Registrar

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Board/Website/Guard File/Office Copy.


Deputy Registrar